

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/17/IB/18

PETITION NUMBER

: CP/511/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: V. NAGARAJAN

NAME OF THE RESPONDENT(S)

: ICICI BANK LTD

**UNDER SECTION** 

: 60

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. SUREIL

County & Respectin-

M. Ohm

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## **ORDER**

Counsel for RP present. Counsel for ICICI Bank Ltd. present and he is directed to file counter. He prayed for time to file the counter. At request, time is enlarged with the direction that the counter shall be filed within two weeks by providing copy to the other side. Thereafter, within two weeks Counsel for the RP is directed to file rejoinder, if any. Matter is posted for arguments. Put up on **08.02.2018 at 10.30 A.M.** 

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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